

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF [BANSAL REFINERIES
PVT. LTD.]**

1.	NAME OF CORPORATE DEBTOR	M/S BANSAL REFINERIES PVT. LTD.
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	15.04.1999
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, KOLKATA (ROC – KOLKATA)
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY / NUMBER OF CORPORATE DEBTOR	U15143WB1999PTC089211
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	REG. ADDR - 113, PARK STREET, NORTH BLOCK, 7TH FLOOR, KOLKATA – 700016, WEST BENGAL
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	04.01.2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	17.01.2020 (order communicated on 20.01.2020 by way of upload on NCLT website)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME - MR. PINAKI SIRCAR REG.NO. IBBI/IPA-002/IP-N00063/2017-2018/10141 EMAIL – pinaki_sircar@hotmail.com ADDRESS – 31/7, N. C. Chowdhury Road Kolkata – 700 042 PH. NO - +91 98300 11159 <u>FOR COMMUNICATION:</u> EMAIL – liquidation.brpl@gmail.com ADDRESS - LSI RESOLUTION (P) LTD. Sagar Trade Cube, 5th Floor, 104, S. P. Mukherjee Road, Kolkata - 700026 PH. NO - 033-2486-3815/ 16/ 17
9.	LAST DATE FOR SUBMISSION OF CLAIMS	17.02.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal (Kolkata) has ordered the commencement of liquidation of the **M/s Bansal Refineries Pvt. Ltd. on 17.01.2020.**

The stakeholders of **M/s Bansal Refineries Pvt. Ltd.** are hereby called upon to **submit a proof of their claims, on or before 17.02.2020, to the liquidator at the address mentioned against item 8.**

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The claim Forms C, D, E, F, & G as applicable to the different categories of the claimants can be downloaded from IBBI website: <https://ibbi.gov.in/home/downloads>

The claimants who had lodged their claims in CIRP period in response to the Public Announcement dated: 10.07.2019 shall have to submit their claims afresh.

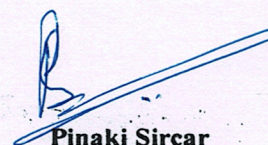
Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Mr. Pinaki Sircar

REG.NO. IBBI/IPA-002/IP-N00063/2017-2018/10141

Date: 21.01.2020

Place: Kolkata



Pinaki Sircar
Insolvency Professional

IP Registration Number:

IBBI/IPA-002/IP-N00063/2017-2018/10141